## National Company Law Tribunal Allahabad Bench

CPNO. 104/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: Ms. Shasya Mangalam Projects put Utd

SECTION OF THE COMPANIES ACT/1 & B CODE: 252(3) of the Companies Act, 20/3

SI. NO	O. Name	Designation	Representation	Signature
<u>1.</u>	Bermad Das	PCS	Rhibin	Desc
<u>2.</u>	Krishna Der Uges	Advocate	ROC	OF.

## CP No. 104/ALD/2017

Shri Pramod Jain, PCS for the petitioner. Shri Krishna Dev Vyas, Central Govt. Standing Counsel for the ROC, Kanpur.

Arguments of both the parties are head in respect of present petition, the order is reserved.

Date: 06.12.2017

Typed By;

Jyoti

Stenographer

Shri H.P. Chaturvedi, Member (Judicial)